

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4693

ANSWERED ON:04.05.2012

BIO MEDICAL WASTE

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that most of the hospitals in Delhi and other metropolitan cities are casually dumping untreated hazardous bio-medical waste despite having expensive incinerators installed at the hospitals;
- (b) if so, the details of hospitals where incinerators are not functioning;
- (c) whether the Government has any mechanism to ensure proper implementation of Bio-Medical Waste (Management and Handling) Rules, 1998;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Government for dumping of untreated medical waste against the erring hospitals for violation of the said rules and also for ensuring their proper implementation?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e): Health being a state subject, no information regarding the details of hospitals, where incinerators are not functioning, is maintained centrally. However, as per the guidelines of Central Pollution Control Board, installation of individual incinerators by a healthcare unit is to be discouraged as far as possible and it shall be allowed only at Common Bio-Medical Waste Treatment Facility.

In so far as the three Central Government hospitals in Delhi, namely Dr. R.M.L Hospital, Safdar Jung Hospital and LHMC and its Associated hospitals are concerned, bio-medical wastes are disposed off as per procedures prescribed in the Bio-Medical Waste (Management and Handling) Rules, 1998.

Compliance and monitoring of the Bio-Medical Waste (Management and Handling) Rules, 1998 is ensured by State Pollution Control Boards (SPCBs) in States and Pollution Control Committees (PCCs) in Union Territories (UTs). Show cause notices/directions are issued by the SPCBs and PCCs to erring healthcare facilities for violating these rules, whenever such cases are come to their notice.